

COCORIDE TWO-WHEELER OWN DAMAGE POLICY - DHFL GENERAL INSURANCE

ADD ON COVER

New Vehicle for Old Vehicle (UIN: IRDAN155RP0003V01201920/A0018V01201920)

This cover is applicable if it shown on your schedule.

What is covered:

We will pay the difference between the amount receivable under section 1(Own Damage) of the policy and the invoice price of the new vehicle of same make and model in the event of valid and admissible Total Loss/ Constructive total loss (CTL) or Theft claim under the policy.

If exactly same make/model/variant is discontinued our liability will be limited to the shortfall with respect to the last available invoice price of the insured vehicle immediately before discontinuation.

Invoice price: means Ex-showroom price of the vehicle and includes registration charges, all taxes including road tax as mentioned in the invoice but excluding cost of insurance.

Special conditions applicable to this benefit:

- You are the first registered owner of the vehicle. This condition is waived for employer to employee transfer cases where there is no change in actual user of the vehicle.
- Cover is not applicable for imported vehicles i.e. where invoice is not generated in India.
- Cost of any non-built in electrical/electronic and non-electrical/electronic accessories including bi-fuel kit forming part of the invoice but not insured under section 1 (Own Damage) of the policy will not be covered.
- The finance company/bank who has financed the vehicle gives his consent for settlement of claim under this coverage.
- The company reserves the right to either pay or provide you brand new vehicle of same specification.

Subject otherwise to terms, conditions, limitations and exceptions of the policy.

DHFL General Insurance Limited
(A Wholly Owned Subsidiary Of WGC)